

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 12754 of 2019

Excise Miscellaneous (ORS) Application No. 10020 of 2022

(Arising out of OIA-BHV-EXCUS-000-APP-231-2019 dated 26/09/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

VIJAY STEELS

207-209, Gidc-Ii, Sihor
Bhavnagar
Bhavnagar, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-BHAVNAGAR

Plot No.6776/B-1...Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat - 364001

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri J.A Patel, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

Final Order No. A/ 10376 /2022

DATE OF HEARING: 22.04.2022

DATE OF DECISION: 22.04.2022

RAMESH NAIR

The applicant has filed this application for withdrawal of the appeal. Accordingly, the appeal is dismissed as withdrawn. MA also stands disposed off.

(Dictated and Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Geeta